

SCHEDULE

FORM C

PROOF OF CLAIM BY FINANCIAL CREDITORS

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

12.12.2022

To

Shri Sri Daulat Ram Jain
Resolution Professional,
33, Shakespeare Sarani,
Kolkata – 700071

From

State Bank of India,
Stressed Assets Management Branch,
8th Floor, Nagaland House,
11 & 13 Shakespeare Sarani,
Kolkata – 700071

Subject: Submission of proof of claim

Sir,

State Bank of India hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of **Hardrock Attachments Pvt Limited**. The details for the same are set out below:

PARTICULARS	
1. NAME OF FINANCIAL CREDITOR	State Bank of India
2. IDENTIFICATION NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATIONNUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Pan No. AAACS8577K
3. ADDRESS AND EMAIL ADDRESS OF FINANCIALCREDITOR FOR CORRESPONDENCE.	Deputy General Manager, State Bank of India, Stressed Assets Management Branch, 8 th Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata – 700071. Email: clo2.04151@sbi.co.in sbi.04151@sbi.co.in



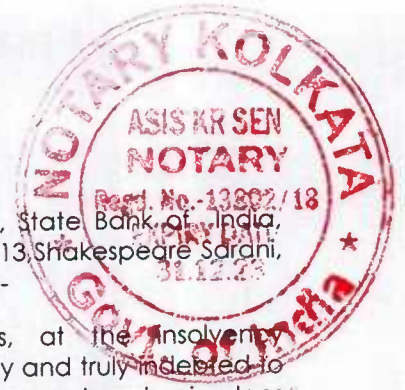
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Amount in Rupees Outstanding as on 09.12.22 : Rs.31,35,71,733.83 Total Interest as on 09.12.22 : Rs.61,94,22,870.36 Total dues up to 09.12.22 : Rs. 93,29,94,604.19
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	The following documents were executed by Hardrock Attachments Pvt Ltd (Corporate Debtor) with the Bank for availing the credit facilities:- 1.Letter of Sanction of Credit Facilities dated 12.03.2014 2.Agreement of loan for Overall Limit dated 12.03.2014 3.Agreement of Hypothecation of Goods and Assets dated 12.03.2014
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Agreements for loan for Overall limit and Hypothecation of Goods and Assets (as stated in Sr No. 6) were executed between the Corporate Debtor and the Bank.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Not Applicable
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	<p>i) Equitable Mortgage of All that piece and parcel of the lease hold land measuring an area of 16100.00 Sq Meters including factory building vide lease deed No. 4735 dated 22.12.2009, situated at Belur Industrial Area within the limits of village Belur Hobli, Garag, Taluk Dharwad, District Dharwad covered under Plot No. (s) 557-(A) & 558-(A) IN Sy. No. 340, 341, 342, 344 & 349. Bounded as follows. North: Plot No. 557-(B) & 558-(B), South: Plot No. 559 & 560-(B) East: Proposed Road No. 18 (24M wide), West: Road No. 24 (18M wide).</p> <p>ii) Hypothecation charge over the RM, SIP, FG, Stocks in transit and all other miscellaneous current assets and receivables of the Company both present and future.</p> <p>iii) Hypothecation charge over the present and future fixed asset, plant and machinery of the Company lying in the manufacturing unit in Belur in Karnataka. (Total estimated value of the securities listed in point number (i) to (iii) is Rs.24.61 crs approx.)</p> <p>The credit facilities are also secured by other collateral securities in the name of the promoter/Guarantors.</p>



9.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Account Nos. 30750108291 Account Holder: Authorised Officer IFSC Code: SBIN0004151 Bank – State Bank of India. Stressed Assets Management Branch. Address: Nagaland House, 8 th Floor, 11 & 13, Shakespeare Sarani, Kolkata 700071
10.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE FINANCIAL CREDITOR: कृते भारतीय स्टेट बैंक For STATE BANK OF INDIA	1.Statement of Accounts. 2.Letter of Sanction of Credit Facilities dated 12.03.2014 3.Agreement of loan for Overall Limit dated 12.03.2014 4.Agreement of Hypothecation of Goods and Assets dated 12.03.2014
<p style="text-align: center;">उप महा प्रबंधक / Deputy General Manager तनावग्रस्त आस्ति प्रबंधन शाखा - १ Stressed Assets Management Branch - I कोलकाता / Kolkata-700 071</p>		
Signature of financial creditor or person authorised to act on his behalf Name: PRITHWIJIT DAS		
Designation: Deputy General Manager		
Office: State Bank of India Stressed Assets Management Branch-I, 8 th Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata – 700071		



Sl. No. 110



DECLARATION

I, Sri Prithwijit Das , currently working as Deputy General Manager, State Bank of India, Stressed Assets Management Branch-1,8th Floor Nagaland House, 11&13,Shakespeare Sarani, Kolkata-700071, West Bengal, do hereby declare and state as follows: -

1. Hardrock Attachments Limited, the corporate debtor was, at the insolvency commencement date, being the 9th day of December 2022, justly and truly indebted to the bank to the sum of Rs. 93,29,94,604.19 (Rupees Ninety three crores twenty nine lacs ninety four thousand six hundred four only nineteen paisa only).
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: a) Statement of Accounts, b) Interest Calculation Sheet c) Sanction letters from time to time d) Agreement of loan for Overall Limit & Agreement of Hypothecations of Goods & Assets
3. The aforesaid documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. I am not a related party in relation to the corporate debtor, as defined under section 5(24) of the Code.

Date: 12.12.2022

Place: Kolkata



कृते भारतीय स्टेट बैंक
For STATE BANK OF INDIA

He as
उप महा प्रबंधक / Deputy General Manager
तनावग्रस्त आस्ति प्रबंधन शाखा - १
Stressed Assets Management Branch - I
कोलकाता / Kolkata-700 071

(Signature of Claimant)

I, Sri Prithwijit Das , currently working as Deputy General Manager, State Bank of India, Stressed Assets Management Branch-1,8th Floor Nagaland House, 11&13,Shakespeare Sarani, Kolkata-700071, West Bengal, the claimant herein above, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material facts have been concealed there from.

Verified at Kolkata on this 12th Day of December 2022.

कृते भारतीय स्टेट बैंक
For STATE BANK OF INDIA

He as
उप महा प्रबंधक / Deputy General Manager
तनावग्रस्त आस्ति प्रबंधन शाखा - १
Stressed Assets Management Branch - I
कोलकाता / Kolkata-700 071

(Signature of Claimant)

Identified by me
and signed in my
Presence

Ahana Rakshit
Adv.

F/19/14

12 DEC 2022

Solemnly affirmed and declared
before me on Identification

Asis Mr. Sen

ASIS KUMAR SEN
City Civil Court
Kolkata

12 DEC 2022

Reg. No - 13802/18

